## GOVERNMENT OF INDIA MINORITY AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4330 ANSWERED ON:06.09.2012 UPLIFTMENT OF MINORITY WOMEN Owaisi Shri Asaduddin

## Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether in the year 2010, Sachar Committee addressed the issues of socio-economic backwardness of muslim women in the country;

(b) if so, whether the Government has chalked out a plan for the year 2012-13 for upliftment of near about 40,000 women of minority community after two years of the report;

(c) if so, the details thereof;

(d) the total amount earmarked for this purpose by the Government; and

(e) the steps taken or being taken by the Government to ensure that amount so allocated for this purpose is utilized judiciously?

## Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) In the year 2006, Sachar Committee has highlighted the issue of socio-economic backwardness of Muslim women in the country and recommended measures for their upliftment.

(b) & (c) The Ministry of Minority Affairs initiated the scheme of "Leadership Development of Minority Women" from the current financial year 2012-13. The objective of the scheme is to empower and instill confidence in minority women, by providing knowledge, tools and techniques for interacting with Government systems, banks and other institutions at all levels. To strengthen the mosaic of plurality in the society and bring about solidarity and unity, the scheme permits a mix of women from non-minority communities to the extent of 25%. The scheme aims to cover 40,000 women belonging to minority communities along with 25% women from non-minority communities during 2012-13.

(d) A sum of Rs. 15.00 crore has been earmarked for the financial year 2012-13 for implementation of the scheme of "Leadership Development of Minority Women",

(e) Government envisages concurrent monitoring of the scheme by the Sanctioning Committee at the Ministry level with involvement of State Secretary concerned and also renowned women /Non Government Organisations.